

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/133(CHE)/2021  
**NAME OF THE PETITIONER(S)** : Central Bank of India  
**NAME OF THE RESPONDENTS** : Ramesh Narayanan  
**UNDER SECTION** : Sec 95(1) of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. B Raghavulu Naidu for the Petitioner.

Ld. Counsel Shri. Vikram P Jain for the Respondent.

Shri. Natanagopal, IRP in person.

Pleadings in the petition are complete.

Report of IRP is also available recommending initiation of IRP against the personal guarantor.

List the petition for hearing on **13.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)